

FORM A - PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ADDITRI TRADERS PRIVATE LIMITED**Relevant Particulars**

1	Name of corporate debtor	M/s Additri Traders Private Limited
2	Date of incorporation of corporate debtor	13th December, 2016
3	Authority under which corporate debtor is incorporated /registered	Registrar of Companies - Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2016PTC288388
5	Address of the registered office and principal office (if any) of corporate debtor	Shop No 11, Ground Floor, Satyam Co-operative Housing Ltd, Thakur Complex, Kandivali (East) Mumbai 400101
6	Insolvency commencement date in respect of corporate debtor	22nd August, 2023 [Order dated 15.06.2023, received on 22.08.2023]
7	Estimated date of closure of insolvency resolution process	18th February, 2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sachin Dharmendra Jain IBBI/IPA-001/IP-P02005/2020-21/13453.
9	Address and e-mail of the interim resolution professional, as registered with the Board	D-613, 6th Floor, Raghuvir Saffron, Althan Bhimrad Road, Althan, Opp Mansarovar Bunglows, Surat 395017 sachindjain@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	D-613, 6th Floor, Raghuvir Saffron, Althan Bhimrad Road, Althan, Opp Mansarovar Bunglows, Surat 395017 Additri.cirp@gmail.com
11	Last date for submission of claims	5th September, 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a] https://ibbi.gov.in/en/home/downloads b] NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Additri Traders Private Limited on 15th June, 2023 (order received on **22nd August 2023**). The creditors of **M/s. Additri Traders Private Limited**, are hereby called upon to submit their claims with proof on or before **5th September, 2023** to the interim resolution professional at the address or via email mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 23rd August, 2023 Place: Mumbai

Sachin Dharmendra Jain
IBBI/IPA-001/IP-P02005/2020-21/13453

